

**DIVISION BENCH**

**S-2**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

IA/497(KB)2020  
in  
C.P. (IB)/148(KB)2018

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>th</sup> June, 2021, 10:30 A.M**

Name of the Company	STATE BANK OF INDIAVs.TANTIA CONSTRUCTION LIMITED		
Under Section	Sec 60(5) /7 IBC(R. Plan Approved)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel / Authorised Representative appeared through video conference:**

1. Mr. A. K. Srivastava, Advocate ] For Applicant
2. Mr. Akash Sharma, Advocate ]
  
1. Mr. Ramendu Agarwal, Advocate ] For R-5
  
1. Mr. Deep Roy, Advocate ] For Monitoring Committee
  
1. Mr. Ratnanko Banerji, Senior Advocate ] For erstwhile RP/Chairman of Monitoring
2. Mr. Shwetaank Nigam, Advocate ] Committee
3. Mr. Kshitiz Chhawchharia, erstwhile RP/] Self  
Chairman of Monitoring Committee

**ORDER**

1. Ld. Counsel for the applicant present. Ld. Counsel for R-5 present. Ld. Counsel for the Monitoring Committee present. Ld. Senior Counsel/Ld. Counsel for the erstwhile RP and now Chairman of Monitoring Committee present.
2. Heard the Ld. Senior Counsel appearing for the erstwhile RP and now Chairman of Monitoring Committee. **Reserved for orders.**

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**

hb.